TELECOM REGULATORY AUTHORITY OF INDIA Press Release No. 71 /2009 16th October, 2009

TRAI issued a consultation Paper On Overall Spectrum Management and review of license terms and conditions

New Delhi 16th October 2009:- TRAI today issued a Consultation Paper on "Overall Spectrum Management and review of the license terms and conditions". This consultation paper is available on TRAI's website *www.trai.gov.in*

- 2. Spectrum, a vital input for wireless services, is a finite and scarce natural resource. With rapid growth and diversification of wireless services, the demand for spectrum has tremendously increased. In the event, spectrum management for its optimal utilization assumes great significance and has become a critical issue in deciding the future of telecommunication in the country.
- 3. The Department of Telecommunications (DoT) has sought the Authority's recommendations on the Recommendations /comments of the Committee on "Allocation of Access (GSM/CDMA) spectrum and pricing" of May 2009. In addition, the Authority has also been requested to furnish its recommendations on the terms and conditions of existing

UAS/CMTS licence with respect to the duration of licences. DoT has further sought the Authority's clarification on auctioning of all spectrum other than 800, 900 and 1800 MHz bands and also on the issue of capping on the number of licences in each service area.

- 4. TRAI has issued this consultation paper in order to address all the above mentioned issues in a comprehensive manner. The issues for deliberation are:
 - Spectrum related issues
 - Licensing related issues
 - Spectrum assignment & pricing

The spectrum related issues are identification of spectrum bands for commercial usage, assessment of demand for spectrum and its availability, ensuring efficient utilization of available spectrum, policy for refarming of spectrum, Licensing related issues include need for limiting the number of access service providers in a service area, de-linking of spectrum from license, Terms and conditions of existing UAS/CMTS license for extending validity of these licenses perpetually or otherwise, Spectrum assignment mechanisms, spectrum pricing, spectrum trading & spectrum sharing, spectrum consolidation methods including M&A, spectrum trading/sharing, technological advance, etc.

5. TRAI solicits comments from all the stakeholders on this consultation paper. Stakeholders are requested to send their comments on the consultation paper by 12th November 2009. Comments will be posted on TRAI's website as and when they are received. Counter comments, if any, to the comments received may be sent to TRAI

preferably within a week of their being placed on the website but not later than 19th November 2009.

Dates for Open House Discussion will be notified separately.

Contact Details in case of any clarifications

Sudhir Gupta, Advisor (MN), TRAI

Mahanagar Doorsanchar Bhawan,

Jawahar Lal Nehru Marg, New Delhi-110 002.

Tel. No.011-23220018, Fax No.011-23212014

E-mail: advmn@trai.gov.in

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